

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:974
ANSWERED ON:20.03.2012
POLICE REFORMS PROGRAMME
Meghwal Shri Arjun Ram

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Union Government has any proposal to declare the police reforms programme as a national programme;
- (b) if so, the details thereof;
- (c) whether the Union Government has issued any advisory to the State Governments for implementation of the recommendations received from the various committees regarding police reforms;
- (d) if so, the details thereof;
- (e) whether the Union Government has received feedback from the State Governments in this regard; and
- (f) if so, the details thereof alongwith the action taken by the Union Government thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a): No, Madam.

(b): Does not arise.

(c) to (f): Notable amongst the various Commission/Committees which were constituted for reforms in the police force in the country during the last three decades are: the National Police Commission (1977), Ribeiro Committee (1998), the Padmanabhaiah Committee (2000), Group of Ministers on National Security (2000), Malimath Committee on Criminal Justice System (2001), and a Review Committee (2004). The recommendations of the Commission/Committees were sent to State Governments and Union Territory Administrations for implementation.

The Review Committee submitted its report in 2005. The reports of all previous Commission/Committees were also examined minutely by the Review Committee and all actionable recommendations culled out. The Committee made 49 recommendations to the Govt. These recommendations were sent to the State Governments for implementation. The matter is regularly followed up with State Governments. Implementation of these recommendations is at various stages.

'Police' being a State subject in the Seventh Schedule to the Constitution of India, it is the State Governments / UT Administrations, which have to implement the various police reforms measures. The Centre can at best persuade the States from time to time to bring the requisite reforms in the Police administration to meet the expectations of the people.